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WA-2511-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 17th OF DECEMBER, 2025

WRIT APPEAL No. 2511 of 2024

*INDORE DISTRICT BADMINTON ASSOCIATION BADMINTON
DEVELOPMENT SPORTS SOCIETY THROUGH ITS HONORARY SECR*

Versus

REGISTRAR, FIRMS SOCIETIES AND OTHERS

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Appearance:

Shri Vijay Kumar Asudani - Advocate for the appellant through V.C.

Shri R.S.Chhabra - Senior Advocate with Shri Mudit Maheshwari and Ms.

Praneesha Nayyar - Advocate for the respondent/caveat.

Shrt Anubhav Jain - Government Advocate for the respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave to withdraw the appeal reserving the right of appellant to avail of the remedy as specify by the learned Single Judge in the impugned order.

In view of the above, appeal is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE